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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/12/2016
NAME OF THE PETITIONER(S) : Roopa G Pai
NAME OF THE RESPONDENT(S) : Sterlite Industries (India) Limited & Another
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. N.V. PRAKASH FOR UDAYA SPARK ASSOCIATES	COUNSEL FOR PETITIONER	[Signature]
2. N.K. BHANSAL	For R1 Sterlite.	[Signature]

ORDER

Proxy representing counsel for petitioner present and filed an affidavit showing proof of sending and effecting the service of notice on R2 along with supporting documents. Notice on R2 has been served and the proof of service is held sufficient. There is no representation on behalf of R2. So, R2 is set ex parte. Shri N K Bhansal, PCS, representing R1 present and stated that a matter is pending before the Hon'ble High Court of Madras and prayed time for his submissions. Time extended at request. Put up on **31.05.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)